

LOK SABHA
UNSTARRED QUESTION NO.559
TO BE ANSWERED ON 13.12.2018

IMPORT DUTY ON TEXTILE ITEMS

559. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has doubled the import duty on textile items;
- (b) if so the details thereof;
- (c) the extent to which the move have benefitted the domestic manufacturers of these products;
- (d) whether some countries still enjoy duty free access to Indian markets; and
- (e) if so, will it not adversely impact the domestic manufacturers?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

- (a) & (b):** Yes, Government has doubled the import duty on 504 textile items including 22 fabric, 383 apparel, 75 carpets, 9 made-ups and 15 others textile items.
- (c):** As, the duty has been increased in July and August 2018, its impact on domestic industry can be assessed only after two quarters post August 2018.
- (d) & (e):** India has granted duty free status to Bangladesh under SAFTA and has given duty free Tariff Rate Quota on eight million apparel pieces to Sri Lanka. Duty free access has been granted keeping in view the bilateral relations with these countries which provide access to each other's markets on reciprocal basis. Due to trade agreements, India had a textile and apparel trade surplus of US\$ 1,911 mn and US\$ 505 mn with Bangladesh and Sri Lanka respectively during 2017-18.
